



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts, Delhi

ORDER

Sh. Purshottam Kumar, Personal Assistant (EC-99617087) presently posted in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi is hereby transferred and posted in the Court of Sh. Danveer, Judicial Magistrate First Class (NI-Act)-04, Central District, Tis Hazari Courts, Delhi with immediate effect till the joining of regular Personal Assistant Ms. Shweta Gupta (EC-17917868) or till further orders (*whichever is earlier*).

Non-compliance of the order will be viewed seriously.


05/12/2025

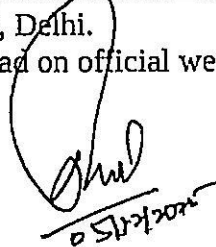
(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge (HQs), Delhi

No. 62316-62326 Admn.I(HQs)/T&P/2025

Dated, Delhi 05 DEC 2025

Copy forwarded for information and necessary action to :-

1. Officer Concerned.
2. DDO/Sr. Accounts Officer, Central District, Tis Hazari Courts, Delhi
3. Personal Office of the undersigned.
4. Dealing Official, ACR Cell, Central District, THC, Delhi.
5. Dealing Official, Personal File, Admn.I, Central District, THC, Delhi.
6. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
7. Dealing Official, Computer Branch, Central District, THC, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
9. Official Concerned.


05/12/2025

Principal District & Sessions Judge (HQs), Delhi